

**Loans Outstanding against States**

\*977. Shri Nitiraj Singh Choudhary:  
Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 364 on the 8th June, 1967 and state:

(a) the State-wise loans outstanding;

(b) the States that are repaying interest and principal regularly;

(c) whether Government contemplate to take steps against defaulting States for recovery of outstanding loans and interest; and

(d) if so, what?

The Minister of State in the Ministry of Finance, (Shri K. C. Pant):  
(a) A statement showing the amounts of loans outstanding on 31st March, 1967 is laid on the Table of the House [Placed in Library See No. LT-932/67].

(b) With the exception of a few cases of defaults mentioned in the Civil Audit Reports, the State Governments have been, by and large, regular in arranging repayment of principal and payment of interest on Central loans.

(c) and (d). The repayment of loans by States are watched by the Accounts Officers and on being reported by them, cases of default are immediately taken up with the State Governments concerned for remedial action. As a result, the defaults which, according to the Audit Report, 1967, amounted to Rs. 28.22 crores on 31st March, 1966, were reduced to Rs. 2.22 crores on 31st March, 1967. The question of the recovery of the residuary amounts is being pursued with the State Governments.

**Development of Design Cells in Public Undertakings**

978. Shri B. Barua:  
Shri S. K. Tapuriah:

Will the Minister of Finance be pleased to state:

(a) whether Government have any plan to strengthen the development

and design cells in the Public Sector industries;

(b) whether any assessment of the existing system of development and Design wing of such industries has been taken vis-a-vis the pressing demands of modern development and changing needs; and

(c) if so, the details thereof?

The Minister of State in the Ministry of Finance (Shri K. C. Pant): (a) Some progress has already been achieved by developing a number of design and consultancy organisations in the public sector, which have built up technological experience and engineering skills in different fields of industrial enterprise. During the Fourth Plan period and subsequent years, these organisations will be strengthened and their scope enlarged to achieve a much larger measure of self-reliance in indigenous designing and know-how capacity.

(b) Such an assessment has been made while formulating the Fourth Plan programmes. It is intended that there should be closer contacts between the industry and the Council of Scientific and Industrial Research for greater commercial exploitation of the latter's applied research in the development of processes and design work.

(c) The measures required to give a practical shape to this policy are being formulated.

**Medical Reimbursements under C.G.H.S.**

\*979. Shri Umanath:  
Shri K. Ramani:  
Shri P. Gopalan:  
Shri C. K. Chakrapani:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether certain medicines though prescribed by the District Medical Officers under whom treatment is undergone in other parts of the country outside Delhi are disallowed for reimbursements to M.P.s. and